#### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

## LOK SABHA

# UNSTARRED QUESTION NO. 1263. TO BE ANSWERED ON MONDAY, THE $7^{TH}$ DECEMBER, 2015.

#### **FDI PROPOSALS**

1263. SHRI ASHOK SHANKARRAO CHAVAN: SHRI SUDHEER GUPTA: KUNWAR HARIBANSH SINGH: DR. SUNIL BALIRAM GAIKWAD: SHRI BIDYUT BARAN MAHATO: SHRI NARANBHAI KACHHADIYA: SHRI GAJANAN KIRTIKAR:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

# वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has enhanced Foreign Investment Promotion Board (FIPB) monetary limit to approve foreign investment proposals of upto 5,000 crore in recent past;
- (b) if so, the details thereof;
- (c) whether the Government has notified the sectors in which direct approval by FIPB could be applicable;
- (d) if so, the details thereof;
- (e) whether the Government's decision has been criticized in several quarters;
- (f) if so, the details thereof and the reaction of the Government thereto; and
- (g) the steps taken to overcome the hurdles in FDI?

#### ANSWER

### वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b): Yes. The Government has decided that Minister of Finance who is incharge of Foreign Investment Promotion Board (FIPB) would consider the recommendation of FIPB on proposal with total FDI equity inflow of and below Rs. 5000 crore.
- (c) & (d): Sectors requiring approval of the Government are listed in the Consolidated FDI Policy Circular of 2015 as amended from time to time. Consolidated FDI Policy Circular is available on the website of Department of Industrial Policy & Promotion at <u>www.dipp.nic.in</u>.
- (e) to (g): This move of the Government has largely been welcomed by various stakeholders.

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